NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/173/2016

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: ARAVIND NADATHUR

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. G. Sivashankovan a

G. Alcila.

2. IC-JAYABEL

BEWEIGHE COMMISSIONE

Conneal de Petitionere le Re
Address to communerone le Re

3. S.V. RAMAKPISHNA

Counsel for R2

G.V. no HAN KUMAR

ORDER

Counsels for both the parties are present and prayed for time to submit the report of the Advocate Commissioner. At request, time is enlarged. Put up on 18.12.2017 at 10.30 A.M.

-Sd -

MEMBER (TECHNICAL)

ghk

- sel-MEMBER (JUDICIAL)